

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1396
TO BE ANSWERED ON 10.02.2023

RASHTRIYA MAHILA KOSH

1396: DR. AMOL RAMSING KOLHE:

Will the Minister OF WOMEN CHILD AND DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing Rashtriya Mahila Kosh (RMK) loan scheme in the State of Maharashtra;
- (b) If so, the total number of beneficiaries enrolled under the said scheme during the last three years;
- (c) whether the Government has proposed to increase the credit limit of the loan and if so, the details thereof;
- (d) whether the Government has created awareness among women regarding RMK, if so, the details and the outcome thereof;
- (e) whether the Government has reviewed the functioning of RMK and if so, the details thereof indicating deficiencies noticed therein; and
- (f) the other steps taken by the Government to strengthen and restructure RMK?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f): At the time RMK was setup, it was a prominent Government body working in the area of extending concessional micro-finance loans to poor women through Intermediary Organisations (IMOs). Over the period of time, substantial alternative credit facility mechanisms have become available to women entrepreneurs through various Government initiatives like Pradhan Mantri Mudra Yojna and Stand Up India. In line with the recommendations of the Expert Management Commission set up by the Ministry of Finance and the report on Rationalisation of Government Bodies authored by the Principal Economic Adviser, Department of Economic Affairs, Government has decided to close down RMK to improve efficiency and utilize available resources optimally.
